

(2)

OPEN COURT
CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

ORIGINAL APPLICATION NO.213 OF 2007

ALLAHABAD THIS THE 08TH DAY OF MARCH 2007.

Hon'ble Mr. Ashok S. Karamadi, J.M
Hon'ble Mr. K.S. Menon, J.M

R.S. Tripathi, aged about 44 years, son of Shri Harcharan Lal Tripathi,
Resident of 1481/3-A, Civil Lines, Jhansi.

....Petitioner

(By Advocate: Sri R.K. Nigam)

Versus.

1. Union of India through Secretary, Ministry of Defence, Govt. of India, New Delhi.
2. Director (Para), Directorate General of (Para) Military Engineering Service, Engineer-in-Chief's Branch, Army Headquarters, Kashmir House, New Delhi-110011.
3. Zonal Chief Engineer, M.E.S. Bhopal Zone, Bhopal.
4. Commander Works Engineer (CWE), Jhansi.
5. Garrison Engineer, M.E.S. Cantt. Jhansi.
6. Assistant Garrison Engineer, Water Supply M.E.S. Cantt. Jhansi.

O R D E R

By Mr. Ashok S. Karamadi, J.M

Heard Sri R.K. Nigam, learned counsel for the applicant.

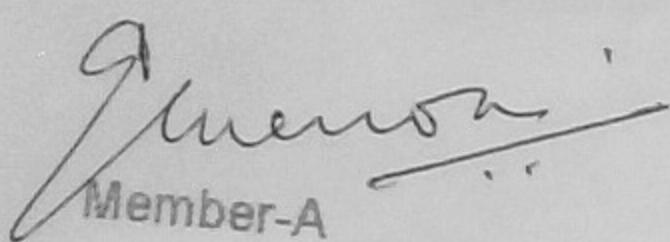
2. This application has been filed seeking quashing of the order-dated 12.09.2006 produced as Annexure A-1. The said order supersedes the previous order dated 3rd May 2006. Aggrieved by the same, the applicant has preferred a representation-dated 07.10.06 to the respondents. The one of the grievance is that the said representation is pending before the respondents and they are not taking any decision on this representation.



(3)

3. After hearing counsel, learned counsel for the applicant will be satisfied if direction is issued to the respondents to decide the representation by the Competent Authority within a time limit.
4. Having regard to the submission and without going into the merits of the case, it is just and appropriate to direct the respondents to consider and decide the said representation dated 07.10.2006 in accordance with law within a period of 3 months from the date of receipt of copy of the order.
5. The O.A. is disposed of accordingly.
6. Sri Saumitra Singh, Senior Standing Counsel, Govt. of India is directed to take notice on behalf of respondents and communicate the order to the respondents.

No costs.


Member-A
Member-J

Manish/-